GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 850 TO BE ANSWERED ON 28.04.2016

WAGE RATES UNDER MGNREGS

850. SHRI C.N. JAYADEVAN: SHRI S. SELVAKUMARA CHINNAYAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that the wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have been increased w.e.f. April 1st, 2016;
- (b) if so, the details thereof, State/UTwise;
- (c) whether it is a fact that wages to the extent of Rs. 6000 crores are in arrears due to the delay in releasing the funds by the centre;
- (d) if so, the details thereof; and
- (e) the details of measures which are being taken to release the funds to clear the arrears?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)&(b): Yes, Madam. the wage rates under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are indexed with the Consumer Price Index for Agricultural Labour (CPI-AL) and are revised every year with effect from 1st April. Wage rates to be effective from 1st April, 2016 have been revised vide Ministry's Notification dated 23/03/2016. State/UT- wise revised MGNREGA wage rates are given in the **Annexure-I.**

(c)to(e): Yes, Madam. The wage arrears to the extent of Rs.478192.06 lakhs is pending as on 25.4.2016. The details of wage arrears is at **Annexure-II.** During the current financial year 2016-17, Ministry has released Rs.15984.09 crore to States/UTs for liquidating the pending liability of wage component of FY 2015-16 and for running the programme during FY 2016-17. State/UT wise release position is attached at **Annexure-III.**

Annexure-I referred to in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 850 dated 28. 04.2016

State-wise wage rate for unskilled manual workers				
No.	Name of State/ Union territory	Wage rate in Rs. per day w.e.f. 1st		
(1)	(2)	April, 2016 (3)		
1	Andhra Pradesh	Rs. 194.00		
2	Arunachal Pradesh	Rs. 172.00		
3	Assam	Rs. 182.00		
4	Bihar	Rs. 167.00		
5	Chhattisgarh	Rs. 167.00		
6	Gujarat	Rs. 188.00		
7	Goa	Rs. 229.00		
8	Haryana	Rs. 259.00		
9	Himachal Pradesh	Non-scheduled Areas-Rs. 170.00		
9	Timachai i fadesii	Scheduled Areas-Rs. 213.00		
10	Jammu and Kashmir	Rs. 173.00		
11	Jharkhand	Rs. 167.00		
12	Karnataka	Rs. 224.00		
13	Kerala	Rs. 240.00		
14	Madhya Pradesh	Rs. 167.00		
15	Maharashtra	Rs. 192.00		
16	Manipur	Rs. 197.00		
17	Meghalaya	Rs. 169.00		
18	Mizoram	Rs. 188.00		
19	Nagaland	Rs. 172.00		
20	Odisha	Rs. 174.00		
21	Punjab	Rs. 218.00		
22	Rajasthan	Rs. 181.00		
23	Sikkim	Rs. 172.00		
24	Tamil Nadu	Rs. 203.00		
25	Telangana	Rs. 194.00		
26	Tripura	Rs. 172.00		
27	Uttar Pradesh	Rs. 174.00		
28	Uttarakhand	Rs. 174.00		
29	West Bengal	Rs. 176.00		
30	Andaman and Nicobar	Andaman District		
		Rs. 230.00		
		Nicobar District		
		Rs. 243.00		
31	Dadra and Nagar Haveli	Rs. 208.00		
32	Daman and Diu	Rs. 192.00		
33	Lakshadweep	Rs. 220.00		
34	Puducherry	Rs. 203.00		
35	Chandigarh	Rs. 248.00		

Annexure-II referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No. 850 dated 28. 04.2016

Rs. in lakhs

Wage Liability			
S.	State	Wage Liability 2015-16	
NO.	State	as on 25/04/2016	
1	ANDHRA PRADESH	13436.84	
2	ARUNACHAL PRADESH	5410.88	
3	ASSAM	27301.78	
4	BIHAR	28160.24	
5	CHHATTISGARH	15555.61	
6	GOA	8.79	
7	GUJARAT	1294.09	
8	HARYANA	1002.64	
9	HIMACHAL PRADESH	1478.87	
10	JAMMU AND KASHMIR	31167.25	
11	JHARKHAND	6591.40	
12	KARNATAKA	4560.19	
13	KERALA	832.78	
14	MADHYA PRADESH	3312.99	
15	MAHARASHTRA	4208.53	
16	MANIPUR	127.83	
17	MEGHALAYA	27248.42	
18	MIZORAM	0.42	
19	NAGALAND	29003.87	
20	ODISHA	11098.71	
21	PUNJAB	1333.10	
22	RAJASTHAN	5955.11	
23	SIKKIM	2338.07	
24	TAMIL NADU	22135.06	
25	TELANGANA	19211.79	
26	TRIPURA	287.55	
27	UTTAR PRADESH	27048.76	
28	UTTARAKHAND	6844.80	
29	WEST BENGAL	181144.85	
30	ANDAMAN & NICOBAR	87.82	
31	DADRA & NAGAR HAVELI	NR	
32	DAMAN & DIU	NR	
33	LAKSHADWEEP	0.00	
34	PUDUCHERRY	3.02	
	Total	478192.06	

Annexure-III referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No. 850 dated 28. 04.2016

(Rs. In lakh)

S. No.	States	Central funds released to MGNREGA States
		during 2016-17
1	Andhra Pradesh	282042.20
2	Arunachal Pradesh	6984.60
3	Assam	14149.75
4	Bihar	18693.08
5	Chhattisgarh	102119.70
6	Gujarat	5120.40
7	Haryana	1776.69
8	Himachal Pradesh	4376.30
9	Jammu & Kashmir	36272.32
10	Jharkhand	78916.70
11	Karnataka	61685.19
12	Kerala	52115.24
13	Madhya Pradesh	140716.20
14	Maharashtra	81729.80
15	Manipur	0.00
16	Meghalaya	42350.20
17	Mizoram	1992.14
18	Nagaland	44232.00
19	Orissa	47710.70
20	Punjab	12406.46
21	Rajasthan	61787.13
22	Sikkim	2753.70
23	Tamilnadu	74976.60
24	Telangana	120299.90
25	Tripura	4380.53
26	Uttar Pradesh	51195.74
27	Uttaranchal	7940.87
28	West Bengal	239130.40
29	Andaman & Nicobar	145.83
30	Dadra and Nagar Haveli	0.00
31	Daman & Diu	0.00
32	Lakshadweep	0.00
33	Pondicherry	297.80
34	Chandigarh	0.00
34	Goa	111.00
	Total	1598409.18